

Calcutta High Court (Appellate Side)

Peonbook Report From 07-06-2021 To 07-06-2021 For (All) Maincase & (All)

Pending : 64 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	WPA(P)/174/2021	07-06-2021	TAPAN KUMAR SAHA VS STATE OF WEST BENGAL AND ORS. Advocate: SAMIK SARKAR
2	FMAT/369/2021	07-06-2021	SMT MUGLI MANDI VS THE NEW INDIAN ASSURANCE CO LTD AND ANR Advocate: JAYANTA KUMAR MANDAL
3	FMAT/370/2021	07-06-2021	THE NEW INDIA ASSURANCE COMPANY LTD VS HABIBULLAH KHAN AND ANR Advocate: SUCHARITA PAUL
4	FMAT/371/2021	07-06-2021	THE NEW INDIA ASSURANCE COMPANY LTD VS SAMIM HASSAN BAIDYA AND ANR Advocate: SUCHARITA PAUL
5	MAT/567/2021	07-06-2021	THE UPA PRADHAN,CHALTABERIA GRAM PANCHAYET VS SAIFUL LASKAR AND ORS Advocate: ANJANA BANERJEE
6	CO/1185/2021	07-06-2021	MD ALTAF HOSSAIN AND ORS VS ABHIJIT AGARWALLA Advocate: SHILA SARKAR
7	CRR/1339/2021	07-06-2021	AJIT HAZRA AND ORS VS SUDARSHAN PANDA AND ANR Advocate: GAZI FARUQUE HOSSAIN
8	CRR/1340/2021	07-06-2021	MAHUA BISWAS VS STATE OF WEST BENGAL AND ANR Advocate: SAMIR PAUL
9	CRR/1341/2021	07-06-2021	SIDDHARTHA MONDAL VS STATE OF WEST BENGAL Advocate: RATAN DAS
10	CRR/1342/2021	07-06-2021	MOUMITA BHATTACHARYYA AND ANR. VS STATE OF WEST BENGAL AND ANR. Advocate: SUNNY NANDY
11	CRR/1343/2021	07-06-2021	TAHIR TASHIRA VS THE STATE OF WEST BENGAL AND ANR Advocate: MARIA RAHAMAN
12	CRR/1344/2021	07-06-2021	RITUPARNA BHATTACHARYYA AND ANR. VS STATE OF WEST BENGAL AND ANR. Advocate: SUNNY NANDY
13	CRR/1345/2021	07-06-2021	MITHUN CHAKRABORTY VS STATE OF WEST BENGAL AND ANR Advocate: F SAMSON CORREA
14	CRR/1346/2021	07-06-2021	CENTRAL BUREAU OF INVESTIGATION VS KAUSHIK DUTTA Advocate: ANIRBAN MITRA
15	CRR/1347/2021	07-06-2021	BENNET COLEMAN AND COMPANY LTD VS STATE OF WEST BENGAL AND ANR. Advocate: L VISHAL KUMAR
16	CRM/3911/2021	07-06-2021	MD SAINUL SEKH VS STATE OF WEST BENGAL Advocate: KAUSTAV DAS
17	CRM/3912/2021	07-06-2021	SUNIL ADHIKARI VS STATE OF WEST BENGAL

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18	CRM/3913/2021	07-06-2021	Advocate: MUJIBAR ALI NASKAR HASI HALDER AND ANR VS STATE OF WEST BENGAL
19	CRM/3914/2021	07-06-2021	Advocate: GOBINDA CHANDRA BAIDYA KOUSTAV DASGUPTA VS STATE OF WEST BENGAL
20	CRM/3915/2021	07-06-2021	Advocate: JOYITA RAY FEROZ WAHEED @ FERUZ WAHID AND ANR VS STATE OF WEST BENGAL
21	CRM/3916/2021	07-06-2021	Advocate: PARTHAPRATIM DAS JAIDEV YADAV ALIAS JAIDEV MAHATO ALIAS JOYDEB MAHATO VS STATE OF WEST BENGAL
22	CRM/3917/2021	07-06-2021	Advocate: DIPAAYN DAN KISHOR BARAN SINHA VS STATE OF WEST BENGAL
23	CRM/3918/2021	07-06-2021	Advocate: PRODYUT BANERJEE RANJIT KUMAR DUTTA@RANJIT DUTTA VS STATE OF WEST BENGAL
24	CRM/3919/2021	07-06-2021	Advocate: SUBIR SABUD MOINUDDIN MONDAL@KATU VS STATE OF WEST BENGAL
25	CRM/3920/2021	07-06-2021	Advocate: PAMPA DEY (DHABAL) ANJAN GHOSH AND ANR VS STATE OF WEST BENGAL
26	CRM/3921/2021	07-06-2021	Advocate: SOUMEN KARATI RANJIT KUMAR DUTTA@RANJIT DUTTA(BABU) VS STATE OF WEST BENGAL
27	CRM/3922/2021	07-06-2021	Advocate: SUBIR SABUD SANJAY BHOWMICK VS STATE OF WEST BENGAL
28	CRM/3923/2021	07-06-2021	Advocate: GOPA BISWAS MANICK ROY VS STATE OF WEST BENGAL
29	CRM/3924/2021	07-06-2021	Advocate: ABDUS SALAM GOBINDA PATRA VS STATE OF WEST BENGAL
30	CRM/3925/2021	07-06-2021	Advocate: SUBHABRATA BANDYOPADHYAY JAYANTI ROY VS STATE OF WEST BENGAL
31	CRM/3926/2021	07-06-2021	Advocate: PAMPA DEY (DHABAL) AMBIKA DAS AND ORS. VS STATE OF WEST BENGAL
32	CRM/3927/2021	07-06-2021	Advocate: PARTHA SARATHI DAS KASHINATH DEY @KASHI VS STATE OF WEST BENGAL
33	CRM/3928/2021	07-06-2021	Advocate: ABDUS SALAM SADISH KUMAR CHINA@SADESH KUMAR CHINA ORS VS STATE OF WEST BENGAL
34	CRM/3929/2021	07-06-2021	Advocate: SHIBAJI KUMAR DAS SADIFUL ISLAM MONDAL VS STATE OF WEST BENGAL
35	CRM/3930/2021	07-06-2021	Advocate: SOUMEN KARATI MUKUL SARKAR VS STATE OF WEST BENGAL
36	CRM/3931/2021	07-06-2021	Advocate: ANINDYA GHOSH HAIDER MONDAL@HAYDER VS STATE OF WEST BENGAL

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37	CRM/3932/2021	07-06-2021	Advocate: RAJA BISWAS SANDIP PAL VS STATE OF WEST BENGAL
38	CRM/3933/2021	07-06-2021	Advocate: MANAS KUMAR DAS MD. MOR SELIM @ MD. SELIM @ MOCH @ JHANT @ SK. MOP SELIM VS THE STATE OF WEST BENGAL
39	CRM/3934/2021	07-06-2021	Advocate: SOUMYA BASU ROY CHOWDHURI MANOJ KR. SINGH VS STATE OF WEST BENGAL
40	CRM/3935/2021	07-06-2021	Advocate: RAHUL SHARMA RANJIT MONDAL VS STATE OF WEST BENGAL
41	CRM/3936/2021	07-06-2021	Advocate: Kunal Ganguly SALAM SK@GONGA VS STATE OF WEST BENGAL
42	CRM/3937/2021	07-06-2021	Advocate: BENAJIR HASNA SK YAMUDDIN@SK TOTAN VS STATE OF WEST BENGAL
43	CRM/3938/2021	07-06-2021	Advocate: Kunal Ganguly KAMRUJJAMAN CHOWDHURY@JAMAN BISWAS VS STATE OF WEST BENGAL
44	CRM/3939/2021	07-06-2021	Advocate: BENAJIR HASNA PRABASH SUTRADHAR AND ORS VS STATE OF WEST BENGAL
45	CRM/3940/2021	07-06-2021	Advocate: Kunal Ganguly DHANO DEVI PASWAN@GHONO DEBI VS STATE OF WEST BENGAL
46	CRM/3941/2021	07-06-2021	Advocate: Kunal Ganguly MD SABIR SK VS STATE OF WEST BENGAL
47	CRM/3942/2021	07-06-2021	Advocate: BENAJIR HASNA SELIM JAHANGIR AND ANR. VS STATE OF WEST BENGAL
48	CRM/3943/2021	07-06-2021	Advocate: Md. Safiur Rahaman SANJAY KUAMR JAISWAL VS STATE OF WEST BENGAL
49	CRM/3944/2021	07-06-2021	Advocate: SUJIT GUPTA RAKHOHARI MONDAL VS STATE OF WEST BENGAL
50	CRM/3945/2021	07-06-2021	Advocate: Asraf Mandal JALIM FAKIR VS STATE OF WEST BENGAL
51	CRM/3946/2021	07-06-2021	Advocate: ASRAF MANDAL RASEL MONDAL AND ANR VS STATE OF WEST BENGAL
52	CRM/3947/2021	07-06-2021	Advocate: Asraf Mandal YASIN MONDAL @ YEACHIN MANDAL VS STATE OF WEST BENGAL
53	CRM/3948/2021	07-06-2021	Advocate: SANTANU MAJI SK. GOLAM HASSION @ HOSSAIN VS STATE OF WEST BENGAL
54	WPA/10587/2021	07-06-2021	Advocate: SANTANU MAJI SRJ COLUR SYNTHETICS REP BY ITS PARTNER VS CESC LTD AND ORS Advocate: Kaustav Bhattacharya

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55	WPA/10588/2021	07-06-2021	RINA KAR VS STATE OF WEST BENGAL Advocate: BANDANA MAITY
56	WPA/10589/2021	07-06-2021	SWATI MAHAPATRA AND ORS VS STATE OF WEST BENGAL AND ORS. Advocate: SOUMIK GANGULI
57	WPA/10590/2021	07-06-2021	M/S. NORTHBROCK JUTE COMPANY LTD AND ANR VS REGIONAL PROVIDENT FUND COMMISSIONER, HOWRAH AND ORS Advocate: ANJANA BANERJEE
58	WPA/10591/2021	07-06-2021	RAJIV SINGLA VS STATE OF WEST BENGAL AND ORS. Advocate: BISWAJIT SARDAR
59	WPA/10592/2021	07-06-2021	KANCHAN OIL INDUSTRIES LTD AND ANR VS UNION OF INDIA AND ORS. Advocate: RAMESH DHARA
60	WPA/10593/2021	07-06-2021	ANINDYA GHOSH VS STATE OF WEST BENGAL AND ORS. Advocate: ASIS BHATTACHARYYA
61	WPA/10594/2021	07-06-2021	ROSHANLAL AGARWAL VS STATE OF WEST BENGAL AND ORS. Advocate: ASIS BHATTACHARYYA
62	WPA/10595/2021	07-06-2021	SHRI RAJENDRA KUMAR MURARKA VS MOHSINA TABASSUM AND ORS Advocate: R ANTHONY JHA
63	WPA/10596/2021	07-06-2021	RAMESH CHANDRA SAHA VS W.B.S.E.D.C.L. AND ORS Advocate: JIBANTARAJ DAN ROY
64	WPA/10597/2021	07-06-2021	SUVENDU ADHIKARI VS STATE OF WEST BENGAL AND ORS. Advocate: SAKET SHARMA